

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3741
ANSWERED ON:22.08.2005
ADULTERATED DESI GHEE
Jindal Shri Naveen

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether adulterated Desi Ghee (Butter oil) is being produced and sold in and around Delhi; and
- (b) if so, the steps taken to contain this malpractice?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) : The Government of Delhi has intimated that they have not received any specific complaint regarding production and sale of adulterated butter oil in Delhi. However, out of 446 samples of Desi Ghee lifted from various sale outlets within Delhi during the period year 2002-July, 2005, and analysed by the Food Lab under the provisions of PFA Act/Rules, only 16 number of samples were found to be adulterated as they did not meet the prescribed standards of Desi Ghee.

(b) : The Government of Delhi is already vigilant about the quality of Milk and Milk Products to be made available to citizens of Delhi and has been regularly lifting samples of Ghee in the past also. In all those cases where the samples have been declared adulterated by the Public Analyst, the prosecution cases against the persons/parties found to have violated the provisions of PFA Act/Rules have been instituted in the designated court.